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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For filing objections & for settlement	433( e) / 433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S. Bhargava	Spectramat	S. Bhargava
2	R. K. RAU CHANDAN	Advocate	R. K. RAU
3	Narendra R. Badhyu	Respondent	NRB

Counsell for Petitioner is present. Objections is filed on behalf of corporate debtor.

For hearing, list it on 27.02.2018 as counsel has filed the consent affidavit of the IRP.

  
MEMBER (T)

  
MEMBER (J)